

HIGH COURT OF JAMMU AND KASHMIR AT JAM

ORDER

NO: 1158

DATED:- 15/12/2018

Sanction is hereby accorded to the additional allotment of funds to the tune of Rs. 9.99 lacs (Rs. Nine Lacs and Ninety Nine Thousand) only in favour of the Bar Associations mentioned in Annexure "A" forming part of this order for purchase of Books for their respective Bar Library, under Major head 2014-Adm. of Justice, Sub head 0488 Distt. & Sessions Judges, under Detail Head " 028 Grant-in-Aid" " to Bar Associations for the current year 2018-19 and funds are kept at the disposal of respective Presiding Officers of the Courts subject to the following conditions:

1. The Accounts of the Association shall be open to check by Accountant General/Presiding Officer of the Court concerned, wherefrom the grant has been disbursed or any officer of the Govt. Department of LJ&PA, authorized to do so by the Department.
2. The Association shall furnished certificate duly counter-signed by the concerned Presiding Officer of the Court to Accountant General J&K, Jammu/Srinagar to the effect that the funds have been utilized for the purposes, strictly in accordance with Codal formalities.

By Order

(Ram Singh) 15/12

Deputy Registrar (Acctts)

No: 47416-571/AC

Dated: 15/12/2018

Copy to the:-

1-2.	Accountant General, J&K, Jammu/Srinagar.
3-4	Registrar Judicial, High Court wing, Jammu/Srinagar.
5-26	Pr. D&S Judge, Jammu/Kathua/Udhampur/Samba/Ramban/Bhaderwah/Kishtwar/Poonch/Rajouri/Reasi/Srinagar/Budgam/Pulwama/Baramulla/Kupwara/Ganbderbal/Bandipura/Anantnag/Shopian/Pulwama/Leh/Kargil.
27-29.	Addl. District and Sessions Judge, Doda/Sopore/Handwara
30-39	Sub Judge, Ramnagar/Katra/Batote/Nowshera/Chadoora/Bijbehara/Vailoo/Pattan/Uri/Surankote.
40-82.	Munsiff, Akhnoor/Bishnah/R.S.Pura/Basohli/Billawar/Bani/Sunderbani/Mahanpur/.Hiranagar/Chenani/Majalta/Mahore/Banihal/Gool/Gandoh/Thathri/Kotranka/Kalakote/Thanamandi/Budhal/Mendhar/Kangan/Charasharief/Magam/Tral/Pampore/Dooru/Aishmuqam/Shangus//Tangmarg/D.H.Pura/Qazigund/Boniyar/Dangi wacha/Tangdhar/Sogam/Sumbal/Uri.
83	Treasury Officer Sub Treasury, District Court Complex, Janipur, Jammu
84	Treasury Officer, Sadder Try. Srinagar
85-156	Treasury Officer , Akhnoor/Bishnah/R.S.Pura/Samba/Kathua/Hiranagar/Billawar/Basohli/Bani/Mahanpur/Udhampur/Ramnagar/Majalta/Reasi/Katra/Mahore/Nowshera/Rajouri/Kotranka/Budhal/Kalakote/Surankote/Mendhar/Bhaderwah/Doda/Thathri/Batote/Ramban/Gandoh/Banihal/Gool/Kishtwar/Pulwama/Tral/Pampore/Shopian/Baramulla/Sopore/Pattan/Uri Tangmarg/Dangi wacha/Sumbal/Bandipora/Anantnag/Bijbehara/Vailoo/Aishmuqam/Shangus/Dooru/Ganeral/Kangan/Kulgam/Qazigund/D.H.Pura/Budgam/Chadoora/Magam/Charasharief/Beerwah/Kupwara/Handwara/Tangdhar/Sogam/Kargil/Sankoo/Zanaskar form information and necessary action.
157	Order file.

*Ac no for up- loading
Shander*

(Ram Singh) 15/12
Deputy Registrar (Acctts)

Order No: 1158 dt 15/12/2018

Annexure "A"

S.No.	Name of the Bar Association.	Amount (Rs. In lacs)
1	Bar Association, Jammu (For High Court) (For Subordinate Courts)	0.43 0.43
2	Bar Association , R.S.Pura.	0.08
3	Bar Association, Bishnah.	0.08
4.	Bar Association, Akhnoor.	0.08
	District Samba.	
1.	Bar Association, Samba.	0.18
	District Udhampur.	
1	Bar Association, Udhampur.	0.18
2	Bar Association, Ramnagar.	0.12
3.	Bar Association, Chenani	0.08
4.	Bar Association, Majalta .	0.08
	District, Reasi.	
1.	Bar Association, Resi.	0.18
2.	Bar Association, Katra.	0.12
3.	Bar Association, Mahore.	0.08
	District Kathua.	
1.	Bar Association, Kathua.	0.18
2.	Bar Association, Billawar.	0.08
3.	Bar Association, Bani.	0.08
4.	Bar Association, Basohli.	0.08
5.	Bar Association, Mahanpur.	0.08
6.	Bar Association, Hiranagar.	0.08
	District Bhandarwah.	
1.	Bar Association, Bhandarwah.	0.18
2.	Bar Association, Doda.	0.15
3.	Bar Association, Gandoh.	0.08
4.	Bar Association, Thathri.	0.08
	District Kishtwar.	
1.	Bar Association, Kishtwar.	0.18
	District Ramban.	
1.	Bar Association, Ramban.	0.18
2.	Bar Association, Banihal.	0.08
3.	Bar Association, Batote.	0.12
4.	Bar Association, Gool.	0.08
	District Rajouri.	
1.	Bar Association, Rajouri.	0.18
2	Bar Association, Nowshera.	0.12
3	Bar Association, Budhal.	0.08
4	Bar Association, Kalakote.	0.08
5	Bar Association, Sunderbani.	0.08
6	Bar Association, Thanamandi.	0.08
7	Bar Association, Kotranka.	0.08
	District Poonch.	
1.	Bar Association, Poonch.	0.18
2	Bar Association, Surankote.	0.12
3	Bar Association, Mendhar.	0.08

Spawell

O-NO: 1158 Dt 15/12/2018

	District Srinagar.	
	Bar Association, Srinagar, (For High Court)	0.43
	(For Subordinate Courts)	0.43
	District Ganderbal.	
1.	Bar Association, Ganderbal.	0.18
2.	Bar Association, Kangan.	0.08
	District Budgam.	
1.	Bar Association, Budgam.	0.18
2.	Bar Association, Chadoora.	0.12
3.	Bar Association, Magam.	0.08
4.	Bar Association, Charar-i-Sharief.	0.08
	District Pulwama.	
1.	Bar Association, Pulwama.	0.18
2.	Bar Association, Tral.	0.08
3.	Bar Association, Pampore.	0.08
	District Shopian.	
1.	Bar Association, Shopian.	0.18
	District Kulgam.	
1.	Bar Association, Kulgam.	0.18
2.	Bar Association, D.H.Pura.	0.08
3.	Bar Association, Qazigund.	0.08
	District Anantnag.	
1.	Bar Association, Anantnag.	0.18
2.	Bar Association, Bijbehra.	0.12
3.	Bar Association, Vailoo.	0.12
4.	Bar Association, Dooru.	0.08
5.	Bar Association, Aishmuqam.	0.08
6.	Bar Association, Shangus.	0.08
	District Bandipora.	
1.	Bar Association, Bandipora.	0.18
2.	Bar Association, Sumbal.	0.08
3.	Bar Association, Gurez.	0.08
	District Baramulla.	
1.	Bar Association, Baramulla.	0.18
2.	Bar Association, Sopore.	0.15
3.	Bar Association, Pattan.	0.12
4.	Bar Association, Tangmarg.	0.08
5.	Bar Association, Dangi wacha.	0.08
6.	Bar Association, Uri.	0.10
7.	Bar Association, Buniyar.	0.08
	District Kupwara.	
1.	Bar Association, Kupwara.	0.18
2.	Bar Association, Handwara.	0.15
3.	Bar Association, Tangdhar.	0.08
4.	Bar Association, Sogam.	0.08
	District Leh.	
1.	Bar Association, Leh.	0.18
	District Kargil.	
1.	Bar Association, Kargil.	0.18
	Total:-	9.99

Y. Praveen